COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 185 OF 2015

Dated: 21st November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

M/s Kalini Industries Pvt. Ltd. ... Appellant(s)

۷s.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. Bipin Gupta

Mr. Suneel Bansal for R-2 to R-5

ORDER

It is represented by the learned counsel for the respondents that they do not wish to file reply. They will file their respective written submissions during the course of hearing. Pleadings are said to be completed.

List the matter for hearing on 10.01.2018.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt